

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 211- IA/496(AHM) 2024
In
C.P.(IB)/159(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Mekaster Finlease Ltd
V/s
Tiaan Consumer Ltd

.....Applicant

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER
(Hybrid Mode)

IA/496(AHM) 2024

None has appeared on behalf of the applicant.

Re-list the matter along with the connected matter on 08.07.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)